

# THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/267

Dated Shillong, the 24<sup>th</sup> March 2021

In partial modification of this Registry's earlier notice issued vide memo No.HCM.III/166/2019-Judl./Part-I/248-A dated 02.02.2021, full physical functioning of High Court will be resumed w.e.f. 15.04.2021, until further order(s) while adhering to all COVID-19 protocol as may be applicable from time to time. Specific requests for taking up cases through virtual hearing mode, however, shall be considered on a case to case basis. The earlier guidelines for physical and virtual functioning of the High Court of Meghalaya issued vide memo no. HCM.II/03/2013/Estt/2784-A dated 2<sup>nd</sup> November, 2020, stands modified accordingly.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/267-A Dated Shillong, the 24<sup>th</sup> March 2021

Copy to: -

1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
2. The P.S to Hon'ble Mr. Justice Ranjit V. More, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Advocate General to the Government of Meghalaya, Shillong for kind information.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for kind information.
7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for kind information.
8. The Registrar (Administration), High Court of Meghalaya, Shillong for kind information and necessary action.
9. The Central Project Co-ordinator, High Court of Meghalaya, Shillong for uploading the same in the Official Website.
10. The Additional Advocate General to the Government of Meghalaya, Shillong for kind information.
11. The Asst. Solicitor General, High Court of Meghalaya, Shillong for kind information.
12. The President/ Secretary, High Court Bar Association, Shillong for kind information.
13. The President/ Secretary, Shillong Bar Association, Shillong for kind information.
14. All Court Masters concerned for information and necessary action.
15. Notice Board.
16. Office File.

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24/03/2021  
JOINT REGISTRAR (LISTING)